

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3589
TO BE ANSWERED ON APRIL 03, 2023
GST ON AFFORDABLE HOUSING

NO. 3589.SHRI SANJEEV ARORA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

the steps Government is taking to make affordable housing more cost efficient as recently input GST has been increased from 12 per cent to 18 per cent with credit not allowed against 1 per cent chargeable GST?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

Government has taken various measures to make affordable housing more cost efficient such as setting up of Affordable Housing Fund in the National Housing Bank, granting infrastructure status to affordable housing by including it in the harmonised list of infrastructure, etc. Moreover, Goods and Services Tax (GST) on under-construction housing projects has been reduced from 8% to 1% without Input Tax Credit (ITC) in respect of affordable housing projects.
